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Title: Introduction of the National Commission For Farmers' Income Bill, 2015 (motion adopted).

SHRI R. DHYUVANARAYANA (CHAMARAJANAGAR): I beg to move for leave to introduce a Bill to provide for the constitution of a National Commission for Farmers' Income and for matters connected therewith and incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a National Commission for Farmers' Income and for matters connected therewith and incidental thereto"

*The motion was adopted.*

SHRI R. DHYUVANARAYANA: I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 38, Shrimati Poonam Mahajan. Not present.

**15.44 hrs**